

and whether any responsibility has been fixed for the irregularity; and

(c) if the answer to part (a) and (b) above be in the affirmative, what action Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Essential Amenities in the J.J. Colonies in Delhi

2146. SHRI MAHADEO PRASAD VARMA:

SHRI NARENDRA SINGH:

SHRI ABDUL REHMAN SHEIKH:

SHRI RAMESHWAR SINGH:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have prepared any plan to remove urban congestion, especially from the large metropolitan cities;

(b) whether the J. J. colonies in Delhi are part of the plan;

(c) what is the number of persons settled in the J.J. colonies in Delhi;

(d) whether drinking water is available in these colonies; if so, what is the per capita supply rate in litres;

(e) whether electricity is available for each house in those colonies; and

(f) whether it is a fact that arrangements for essential amenities like supply of drinking water, domestic power supply and medical care are not satisfactory in these colonies?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) Yes, Sir.

(c) 10.25 lakhs.

(d) Drinking water is available in these colonies on an average of 30 litres per capita.

(e) No, Sir.

(f) No, Sir, it is not correct.

T.B. Hospital, Mehrauli

2147. SHRI GIAN CHAND TOTU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether complaints have been received, as reported in the Press, about contaminated flour chapatis being served to the patients in the T. B. Hospital, Mehrauli;

(b) whether the enquiry into the circumstances of the death of a patient, who was a Government servant, in December, 1977 and the cremation within 4 hours of his death without any intimation to the next of kin, in violation of rules, has since been completed; if so, what are the findings of the enquiry;

(c) whether enquiry into the complaints about the abuse of authority by the Medical Superintendent during the emergency including termination of service of an employee, Shri Dayal, while in detention has also been completed if so, what are the findings of the enquiry; and

(d) what action Government propose to take in the light of these findings to remedy the situation in the Hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) Yes. The inquiry brought out the following deficiencies in the working of the Hospital:—

(i) No concrete effort was made to contact the relatives of the de-